

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.368/92

Thursday this the 4th day of November, 1993.

THE HON'BLE MR N DHARMADAN, JUDICIAL MEMBER
AND
THE HON'BLE MR S KASIPANDIAN, ADMINISTRATIVE MEMBER

1.	V Kumar	Commission Bearer/Vendor Southern Railway, Trivandrum Central Gauhati Express(Batch No.3) Trivandrum Central R.S.&P.O.
2.	M Ramalingam	-do- Batch No.3
3.	D Annadurai	-do- Batch No.3
4.	TN Dawoodkhan	-do- Batch No.3
5.	A Antony Raj	-do- Batch No.1
6.	J Easius Dass	-do- Batch No.1
7.	P Jothivel	-do- Batch No.1
8.	C Johnson	-do- Batch No.1
9.	K Ramachandran	Commission Bearer/Vendor Southern Railway Cochin-Gauhati Express Cochin Harbour Terminus R.S.& P.O. Batch No.2
10.	R Rajendran	-do- Batch No.2
11.	A Venkata Subramanian	-do- Batch No.2
12.	K Baskaran	-do- Batch No.1
13.	K Suresh Babu	Commission Bearer/Vendor Southern Railway, Trivandrum Central - New Delhi Kerala Express Trivandrum Central R.S. & P.O. Batch No.1
14.	M Moorthy	-do- Batch No.2
15.	D Chandra Babu	-do- Batch No.2
16.	M Sekar	-do- Batch No.2
17.	A Marisamy	-do- Batch No.2
18.	K Sreekumaran	-do- Batch No.2 Pillai
19.	K Mohammed Musthafa	-do- Batch No.5
20.	M Udayakumar	-do- Batch No.7
21.	M Balachandran Nair	-do- Batch No.7
22.	P Nanikandan	-do- Batch No.9
23.	P Sreenivasan	-do- Batch No.9
24.	TT Sudhirkumar	-do- Batch No.9
25.	KM Sathyanarayanan	Commission Bearer/Vendor VRR/Ernakulam South R.S. Ernakulam.
26.	AP Ramesh	-do-
27.	PT Sathyan	Commission Bearer/Vendor Southern Railway, Trivandrum-New Delhi Kerala Trivandrum Central R.S. Batch No.5
28.	S Swaminathan	-do- Batch No.5
29.	M Saravanan	-do- Batch No.6
30.	M Moideen Sherif	-do- Batch No.4
31.	P Radhakrishnan	-do- Batch No.4 - Applicants

32.	PA Rajan	Commission Bearer/Vendor Southern Railway, Trivandrum Central Gauhati Express Batch No.4 Trivandrum Central R.S.&P.O.
33.	K Najee Mudeen	-do- Batch No.4
34.	M Mari	-do- Batch No.4
35.	J Paranthaman	-do- Batch No.4
36.	I Thomas Arokia Raj	-do- Batch No.4
37.	U Krishnakumar	Commission Bearer/Vendor Southern Railway, Trivandrum New Delhi Kerala Express - Applicants Trivandrum Central Batch No.8

By Advocate Shri P Sivan Pillai

Vs.

1. Union of India through
the Secretary,
Ministry of Railways,
Rail Bhawan, New Delhi.
2. The General Manager,
Southern Railway,
H.Q. Office, Park Town P.O.
Madras-3.
3. The Divisional Commercial Superintendent,
(Catering) Southern Railway,
Trivandrum-14.
4. The Divisional Railway Manager,
Southern Railway,
Trivandrum-14.

- Respondents

By Advocate Smt Sumathi Dandapani

O R D E R

N DHARMADAN, JUDICIAL MEMBER

Learned counsel for the applicant submitted that this case is covered by a recent judgement of this Tribunal in O.A-1500/91. In that case also same issue as to the rights of Commission Bearers/Vendors directly appointed by the Railway arose for consideration and it was decided in favour of the applicants therein. Following the aforesaid judgement, we allow this application to the extent of directing the respondents to treat the applicants on par with regular salaried bearers/waiters applying the principle of equal pay for equal work.

There will be no order as to costs.


(S KASIPANDIAN)
ADMINISTRATIVE MEMBER


4.11.93
(N DHARMADAN)
JUDICIAL MEMBER

4-11-1993

trs